

SHUKLA) : (a) The Indian Forest Service has already been constituted with effect from the 1st July, 1966.

(b) The constitution of this Service is expected to bring about considerable improvement in the conservation, management and development of forest resources of the country.

**STUDENTS' STRIKE IN DELHI POLYTECHNICS**

\*294. DR. (MRS.) MANGLADEVI TALWAR :

SHRI RAM CHANDER :

Will the Minister of EDUCATION be pleased to state :

(a) whether there was a students' strike in two Delhi Polytechnics recently; and

(b) if so, what were the demands of the students?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) Yes, Sir.

(b) The main demands of the students were provision of adequate training facilities, transport facilities, canteen facilities, medical attention and hostel accommodation.

**OBSERVATION BY SHRI DANGE REGARDING GHERAOS**

\*295. SHRI K. SUNDARAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to a recent observation reported to have been made by Shri S. A. Dange, at the Standing Labour Committee Session in New Delhi towards the close of September, 1967, that the High Courts would be given a taste of Ghe-rah; and

(b) if so, whether steps have been initiated by Government to protect the judiciary from this type of intimidation?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) :

(a) The Government have seen press reports to that effect. The verbatim record of the proceedings of the 27th Session of the Standing Labour Committee held on September 13, 1967 has been checked, and the statement attributed to Shri Dange in the press reports does not figure therein.

(b) Does not arise.

**HOTEL INDUSTRY**

\*296. SHRI V. V. RAMASWAMY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether there are any proposals under Government's consideration to encourage the Hotel Industry by giving lands at cheaper rates?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : Yes, Sir. It has been recommended to the State Governments and other authorities concerned that sites owned by them, which are suitable for hotel construction, should be sold by open auction or by inviting tenders. The successful bidder or tenderer should not, however, be called upon to pay the full price or premium for the plot. Instead, they should pay annual ground rent at the rate of 6 per cent, of the accepted auction/tender price. This recommendation is under the consideration of State Governments and other authorities concerned.

**DEVELOPMENT OF TOURISM IN JAMMU AND KASHMIR**

\*297. SHRI SURJIT SINGH ATWAL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether it is a fact that the Government of India have allotted Rs. 1.37 crores to the Government of Jammu and Kashmir for the development of Tourism in that State?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : In the draft Fourth Five Year Plan on Tourism, an allocation of Rs. 1.37 crores has been proposed in the Central Plan for tourism schemes in Jammu and Kashmir State. Of this amount Rs. 1.12 crores are earmarked for developing Gulmarg as a winter sports resort and Rs. 0.25 crores are provided for Centrally sponsored schemes to be taken up in the State.

**CORRESPONDENCE COURSES IN DELHI UNIVERSITY**

\*298. SHRI R. N. KAKATI: Will the Minister of EDUCATION be pleased to state :

(a) whether there is a proposal under consideration of the Directorate of Correspondence Courses, Delhi University, to start M.A./M. Com./LL.B/LL.M. classes from 1968; and

(b) if not, what are the reasons therefor?

THE MINISTER OF EDUCATION I  
(DR. TRIGUNA SEN) : (a) No, Sir.

(b) In view of the limited resources of the Directorate of Correspondence Courses, and the very specialized nature of the post-graduate courses, the University considers it premature for the Directorate to introduce post-graduate courses.

#### SINDHI STUDENTS IN GUJARAT

654. SHRI JAIRAMDAS DAULAT-  
RAM : Will the Minister of HOME  
AFFAIRS be pleased to state :

(a) whether the Commissioner for Linguistic Minorities is aware that the Government of Gujarat has issued instructions to the effect that from 1969 the Board of Secondary Education will not allow Sindhi students to answer the Examination Papers in their mother-tongue but only in Gujarati or Marathi or English;

(b) if so, whether the decision of the State Government will place Sindhi Students in a discriminatorily disadvantageous position in competition at the examinations; and

(c) the reasons for issuing such instructions?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI  
VIDYA CHARAN SHUKLA) : (a)  
Gujarat Government have reported that  
no such orders have been issued.

(b) and (c) Do not arise.

#### TRAINING OF SINDHI TEACHERS

655. SHRI JAIRAMDAS DAULAT-  
RAM : Will the Minister of EDUCA-  
TION be pleased to state :

(a) the States which have made arrangements for the training of teachers for schools, primary, middle and secondary, which have to teach the Sindhi language or give instructions through the Sindhi medium;

(b) the centres where these training institutions are located;

(c) the number of teachers under training at each of these Centres; and

(d) the number of Sindhi teachers who were at such training Centres during each of the years 1962 to 1967?

THE MINISTER OF STATE IN  
THE MINISTRY OF EDUCATION  
(SHRI BHAGWAT JHA AZAD) :

(a) to (d) The information is being collected from the State Governments and will be placed on the Table of the House.

#### TEACHING OF URDU IN JAMMU AND KASHMIR STATE

656. SHRI JAIRAMDAS DAULAT-  
RAM : Will the Minister of HOME  
AFFAIRS be pleased to state :

(a) whether the Commissioner for Linguistic Minorities is aware that in the schools in Kashmir, Urdu is being taught in both Perso-Arabic and Deva-nagri script;

(b) If so, whether both scripts are taught to each student who studies Urdu or option is given to choose either script; and

(c) for which other languages and in which other States Nagari script is also used as (i) an additional or (ii) alter native script besides the original script?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS  
(SHRI VIDYA CHARAN SHUKLA) :  
(a) Yes, Sir.

(b) Option is given to the students to choose either script.

(c) The information is not readily available and the same is being collected.

#### SINDHI STUDENTS IN DELHI COLLEGES

657. SHRI JAIRAMDAS DAULAT-  
RAM : Will the Minister of EDUCA-  
TION be pleased to state the number  
of students whose mother-tongue is  
Sindhi who have joined the 1st year of  
the Degree Examination in each Col-  
lege in Delhi this year and the number  
out of these who have taken Sindhi as  
a subject?

THE MINISTER OF EDUCATION  
(DR. TRIGUNA SEN) : A statement is  
attached.